

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 02nd May, 2023

NO. HC.VII-30/2023/3875/A #### The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officer to attend the **East Zone-II Regional Conference** on "**Contemporary Judicial Developments and Strengthening Justice through Law & Technology (P-1344)**" scheduled to be held on **06th & 07th May, 2023** at the **Assam Administrative Staff College, Khanapara, Guwahati** in place of Shri Hemanta Kumar Das, Chief Judicial Magistrate, Morigaon who has been **exempted** from attending the aforesaid programme.

| Sl. No. | Name & Designation of the nominated Officer | Contact No. | E-mail ID |
|---------|---|-------------|----------------------|
| 1. | Shri Pranob Sarma Chief Judicial Magistrate, Nagaon | 8822695226 | pmonisarma@gmail.com |

The nominated Judicial Officer is requested to provide the requisite information as per the format given below to the Judicial Academy, Assam by email at **regconghy@gmail.com** on or before **03-05-2023** to enable the Academy for making necessary arrangements:

| Name & Designation | Mobile No. (WhatsApp) | Email | Arrival | | Departure | | Accommodation (Yes/No) |
|--------------------|--------------------------|-------|---------------|---|---------------|---|---------------------------|
| | | | Date and time | Mode of travel (Bus / Train / Flight details) | Date and time | Mode of travel (Bus / Train / Flight details) | |
| | | | | | | | |

The aforesaid Officers are to report at the venue on **6th and 7th May, 2023** at **08:45 A.M.** positively.

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-30/2023/3876-3894/A

Dated: 02-05-2023

Copy forward for information and necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar (Admin /Vigilance/Esstt.), Gauhati High Court, Guwahati.
6. Shri Pranob Sarma, Chief Judicial Magistrate, Nagaon
7. Shri Hemanta Kumar Das, Chief Judicial Magistrate, Morigaon
8. The nominated Judicial Officers concerned.

(For any queries or concern, the nominated participants may contact the Nodal Officers, nominated by the Gauhati High Court)

| NODAL OFFICERS | | |
|---|-------------------|----------------------------|
| Name & Designation | Phone No. | E-mail ID |
| Smt. Shivani Handique, Research Officer, Judicial Academy, Assam | 9706569430 | regconghy@gmail.com |
| Sri Saptarshi Garg, Joint Registrar (Vigilance) | 9864176684 | |
| Sri S.S.B. Singha, Secretary, NEJOTI, Assam | 9864097649 | |
| Sri Bidyut Choudhury, Administrative Officer, Judicial Academy, Assam. | 9401101341 | |

9. The Research Officer, Judicial Academy, Assam.
10. The Joint Registrar (Judicial / PM&P / Vigilance), Gauhati High Court, Guwahati.
11. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
12. The OSD (eCourts / Judicial), Gauhati High Court, Guwahati.
13. The Secretary, NEJOTI, Assam.

14. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.

15. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

16. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**

17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tampan
02.05.23

REGISTRAR (JUDICIAL)